

**Civil Judge and JMFC, Sira**  
**Smt.Geeta**  
**ADDL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 27-11-2020**

| Sr. No.                    | Case Number  | Timing/Next Date | Party Name  | Advocate                 |
|----------------------------|--|------------------|---|--------------------------|
| <b>02.45 PM to 05.45PM</b> |  |                  |   |                          |
| 1                          | O.S. 280/2009<br>(SUMMONS)                           |                  | Ramakka<br>Vs<br>Gangaiah   | GHR<br>KSJ               |
| 2                          | O.S. 156/2000<br>(NOTICE)                            |                  | K.R.Lakshamma W/o<br>T.Govindappa<br>Vs<br>K.R.Puttamma W/o K.Halappa |                          |
| 3                          | O.S. 150/2013<br>(HEARING)<br>IA/1/2013              |                  | YR Anand<br>Vs<br>Puttamma  | B Jayaramaiah            |
| 4                          | O.S. 152/2015<br>(HEARING)<br>IA/1/2015<br>IA/2/2015 |                  | Anatharamu<br>Vs<br>The Executive Officer                             | HEMASUDHA<br>REDDY       |
| 5                          | O.S. 146/2016<br>(HEARING)<br>IA/1/2016              |                  | K. Gangadharaiah<br>Vs<br>Hanumanthappa                               | RAGAVENDRA.N             |
| 6                          | FDP 13/2016<br>(HEARING)                             |                  | Thimmakka<br>Vs<br>Ramaiah  | Y.R.BASAVARAJU           |
| 7                          | FDP 5/2017<br>(HEARING)                              |                  | Jayapadma<br>Vs<br>Ranganathappa                                      | BR                       |
| 8                          | O.S. 224/2017<br>(HEARING)<br>IA/1/2017              |                  | Parvathamma<br>Vs<br>Mahesha  | B.N.ACHUTHARAO           |
| 9                          | O.S. 104/2018<br>(HEARING)<br>IA/1/2018<br>IA/2/2018 |                  | M.Kotekallappa<br>Vs<br>V.K.Raju                                      | SANNAKAREGOWDA           |
| 10                         | O.S. 216/2018<br>(HEARING)<br>IA/1/2018<br>IA/2/2018 |                  | Bheemanna<br>Vs<br>Ramanna  | VISHWESHWARAJAH          |
| 11                         | O.S. 286/2018<br>(HEARING)<br>IA/1/2018              |                  | Somashekar Nayaka<br>Vs<br>Vibhuthi Thimmanna                         | HONNAPPA                 |
| 12                         | O.S. 62/2019<br>(HEARING)<br>IA/1/2019               |                  | Sadiq Pasha,<br>Vs<br>Rahamath Unnissa                                | MOHAMED<br>RAHAMATHULLAH |
| 13                         | O.S. 74/2019<br>(HEARING)<br>IA/1/2019               |                  | S.M. Hayath Khan<br>Vs<br>Mohammad Iliyaz                             | MOHAMED<br>ABDULLA       |
| 14                         | O.S. 138/2019<br>(HEARING)<br>IA/1/2019              |                  | R.T.Srinivas S/o Bhavi<br>Thimmanna<br>Vs<br>Narasamma W/o H.Devaraj  | D.S.KESHAVA              |

**Civil Judge and JMFC, Sirsa**  
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| Sr. No.                           | Case Number                              | Timing/Next Date | Party Name   | Advocate                     |
|-----------------------------------|--|------------------|--|------------------------------|
| 15                                | O.S. 124/2020<br>(JUDGEMENT)             |                  | Veena W/o. late B. Ninganna<br><b>Vs</b><br>The Principal Secretary, The<br>State of Karnataka, Education<br>Department, | SANNAKAREGOWDA               |
| <b>11.00 AM to 02.00PM</b>        |  |                  |  |                              |
| 16                                | O.S. 128/2020<br>(ISSUES)<br>IA/1/2020   |                  | Geetha B.M W/o. B.G Srinivas<br><b>Vs</b><br>S.R Nagaraj S/o. late<br>Rangaswamy   | GUNNAIAH<br>SHASHIDHAR.B.S   |
| 17                                | O.S. 284/2018<br>(EVIDENCE)              |                  | Eranna<br><b>Vs</b><br>Vijayamma   | MONOHARA                     |
| <b>CROSS EXAMINATION OF DW</b>    |  |                  |  |                              |
| 18                                | O.S. 2/2012<br>(EVIDENCE)<br>IA/1/2013   |                  | H.K. NATARAJU<br><b>Vs</b><br>Ismail Sab   | Javanaiah<br>Md.RahamathUlla |
| 19                                | O.S. 2/2015<br>(EVIDENCE)                |                  | Joganna<br><b>Vs</b><br>Raveendra  | Honnappa                     |
| 20                                | O.S. 26/2015<br>(EVIDENCE)<br>IA/1/2015  |                  | Parvathamma<br><b>Vs</b><br>Dhananjaya   | K.Umesh                      |
| <b>CROSS EXAMINATION OF PW</b>    |  |                  |  |                              |
| 21                                | O.S. 48/2010<br>(EVIDENCE)<br>IA/1/2012  |                  | Smt. Savitramma<br><b>Vs</b><br>Smt. Sakamma   | VSR<br>PBS                   |
| 22                                | O.S. 312/2012<br>(EVIDENCE)              |                  | CHIKKANNA<br><b>Vs</b><br>MADAKKA  | Kambadurappa<br>MB           |
| 23                                | O.S. 448/2013<br>(EVIDENCE)              |                  | Puttamma<br><b>Vs</b><br>S. Rajanna  | K. Venkatesh                 |
| 24                                | O.S. 36/2014<br>(EVIDENCE)               |                  | Putta Thayamma<br><b>Vs</b><br>Kenchamma   | B. Doddamallaiah             |
| 25                                | O.S. 138/2014<br>(EVIDENCE)              |                  | Bhamamani<br><b>Vs</b><br>Mylarappa  | Javanaiah                    |
| <b>FURTHER EVIDENCE FOR DEFND</b> |  |                  |  |                              |
| 26                                | O.S. 488/2012<br>(EVIDENCE)              |                  | Kambakka<br><b>Vs</b><br>Premalatha,   | JA<br>D.S Keshava            |
| <b>PLNTF EVIDENCE</b>             |  |                  |  |                              |
| 27                                | O.S. 374/2013<br>(EVIDENCE)<br>IA/1/2013 |                  | R Shakunaiah<br><b>Vs</b><br>L.P. Yadunandana  | Venkatasubbarao              |

**Civil Judge and JMFC, Sira**  
**Smt. Geeta**  
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|----------------|---|-------------------------|--|-------------------------------|
| 28             | O.S. 304/2011<br>(ARGUMENTS)<br>IA/2/2012<br>IA/1/2012<br>IA/5/2012<br>IA/3/2012<br>IA/4/2012 |                         | thimmanna<br><b>Vs</b><br>Kariyamma  | RK<br>BR                      |
| 29             | O.S. 156/2013<br>(ARGUMENTS)<br>IA/1/2013   |                         | Seethabai<br><b>Vs</b><br>Seethamma  | BN Achyutharao<br>M Bheemanna |
| 30             | O.S. 216/2014<br>(DEFENCE EVIDENCE)   |                         | Rangappa<br><b>Vs</b><br>Bommanna  | K. Umesh                      |
| 31             | O.S. 216/2020<br>(objections)<br>IA/1/2020  |                         | Chandranna S/o. Balappa<br><b>Vs</b><br>Jagadeesh gowda B.L S/o. B.H<br>Linganna | D.S.KESHAHA                   |

**Cases listed below are adjourned due to Covid 19**

**Civil Judge and JMFC, Sira**  
**Smt.Geeta**  
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| <b>Sr. No.</b> | <b>Case Number</b>                                       | <b>Timing/Next Date</b>    | <b>Party Name</b>  | <b>Advocate</b> |
|----------------|--|----------------------------|--|-----------------|
|                |  | <b>02.45 PM to 05.45PM</b> |  |                 |
| 1              | C.C. 1011/2019<br>(SUMMONS)                              |                            | Tavarekere Police Station<br><b>Vs</b><br>Veerendra S/o Pujar Rangappa   | APP             |
| 2              | Crl.Misc. 441/2018<br>(EVIDENCE)                         |                            | Shantha<br><b>Vs</b><br>Ramesh   | VISHWESHWARAIAH |
| 3              | Crl.Misc. 670/2017<br>(Respondent evidence)<br>IA/1/2017 |                            | Sharadamma<br><b>Vs</b><br>Kariyanna                                     | B.N.ACHUTHARAO  |
| 4              | C.C. 1044/2019<br>(Committ the case)                     |                            | Tavarekere Police Station<br><b>Vs</b><br>Veerendra S/o. Poojar Rangappa | APP             |

**Senior Civil Judge and J.M.F.C.Sira**  
**Sri. Mahesh.S.**  
**SENIOR CIVIL JUDGE AND J.M.F.C.**  
**Cause List Date: 27-11-2020**

| Sr. No.                    | Case Number                      | Timing/Next Date | Party Name  | Advocate                          |
|----------------------------|----------------------------------|------------------|---|-----------------------------------|
| <b>11.00 AM to 02.00PM</b> |                                  |                  |   |                                   |
| 1                          | EX 14/2018<br>(NOTICE)           |                  | Puttaraju<br>Vs<br>Umesh N  | H.A. Purushothama                 |
| 2                          | M.V.C. 124/2020<br>(NOTICE)      |                  | Sarojamma<br>Vs<br>Rajashekar   | Veeranna H                        |
| 3                          | M.V.C. 130/2020<br>(NOTICE)      |                  | Govindappa<br>Vs<br>Bharati AXA General Insurance<br>Co.                                    | Halappa.G.B                       |
| 4                          | M.V.C. 829/2016<br>(Objections)  |                  | Rangamma<br>Vs<br>Narasimharaju   | HAP                               |
| 5                          | EX 25/2016<br>(HEARING)          |                  | Lalithamma<br>Vs<br>The Manager , New India<br>Assurance Co. ltd                            | Narasimhamurthy                   |
| 6                          | EX 26/2016<br>(HEARING)          |                  | Naveena<br>Vs<br>The Manager, The New India<br>Assurance Co. ltd.,                          | Narasimhamurthy                   |
| 7                          | EX 27/2016<br>(HEARING)          |                  | Ranganatha alias Ranganath<br>char<br>Vs<br>The Manager, The New India<br>Assurance Co. ltd |                                   |
| 8                          | M.V.C. 1070/2017<br>(Objections) |                  | Sri. Gopala Murthy.N.<br>Vs<br>Sri. Zakir Hussain   | P.V.Manjunath                     |
| 9                          | M.V.C. 356/2018<br>(Objections)  |                  | Chikkanna<br>Vs<br>Nagaraju L.K.  | T. Kenga ramaiah                  |
| 10                         | M.V.C. 1280/2019<br>(Objections) |                  | Venugopal.A<br>Vs<br>Lalchandra Gupta   | Gurumurthy.H                      |
| 11                         | M.V.C. 1281/2019<br>(Objections) |                  | Ranganathappa<br>Vs<br>MS National Travels  | BKC<br>Gurumurthy.H<br>BNR        |
| <b>Hearing on I.A.</b>     |                                  |                  |   |                                   |
| 12                         | O.S. 54/2016<br>(HEARING)        |                  | Chikkamma<br>Vs<br>Doddakataiah   | D.M. Lokesh                       |
| 13                         | M.V.C. 1380/2019<br>(A.D.R.)     |                  | D.K.Manjamma<br>Vs<br>S.R.Amarnath  | Y.R.BASAVARAJU<br>Ramachandra.L.M |

**Senior Civil Judge and J.M.F.C.Sira  
Sri. Mahesh.S.  
SENIOR CIVIL JUDGE AND J.M.F.C.  
Cause List Date: 27-11-2020**

| <b>Sr. No.</b>        | <b>Case Number</b>   | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>       |
|-----------------------|--|-------------------------|--|-----------------------|
| 14                    | M.V.C. 1389/2019<br>(A.D.R.)   |                         | Omkarappa<br><b>Vs</b><br>Rajesh   | Ramachandrappa L<br>M |
| 15                    | M.V.C. 1477/2019<br>(A.D.R.)   |                         | Sudarshana.G.R<br><b>Vs</b><br>Manjunath.R   | Hanumantharayappa     |
| 16                    | M.V.C. 1478/2019<br>(A.D.R.)   |                         | Gundappa<br><b>Vs</b><br>Sreenivsappa K H  | Hanumantharayappa     |
| 17                    | M.V.C. 1481/2019<br>(A.D.R.)   |                         | Srinivasa<br><b>Vs</b><br>Sathyanarayana   | Hanumantharayappa     |
| 18                    | M.V.C. 1261/2017<br>(EVIDENCE)   |                         | P. Narasimhaiah<br><b>Vs</b><br>Regional Manager, Bus station,<br>APSRTC, Ananthapura  | Veeranna H            |
| 19                    | M.V.C. 1262/2017<br>(EVIDENCE)   |                         | Ningamma<br><b>Vs</b><br>Regional Manager, Bus station,<br>APSRTC, Ananthapura         | Veeranna H            |
| 20                    | M.V.C. 1269/2017<br>(EVIDENCE)   |                         | Mahanthesh N<br><b>Vs</b><br>The Managing Director<br>NWKRTC, Gadag Division,<br>Gadag | S.Manjunatha          |
| 21                    | O.S. 5/2018<br>(EVIDENCE)<br>IA/2/2017<br>IA/1/2018<br>IA/2/2018<br>IA/1/2017<br>IA/3/2017 |                         | Obalappa<br><b>Vs</b><br>Nagarathamma  | JAVANAIAH             |
| 22                    | M.C. 4/2018<br>(EVIDENCE)<br>IA/1/2018   |                         | Manjunatha @ Manjunatha J.T.<br><b>Vs</b><br>Manjula D.R                               | S.Basavaraju          |
| 23                    | M.C. 27/2018<br>(EVIDENCE)   |                         | Jyothi C.R<br><b>Vs</b><br>Siddesha  | PBS                   |
| <b>PLNTF EVIDENCE</b> |  |                         |  |                       |
| 24                    | O.S. 44/2018<br>(EVIDENCE)   |                         | H.A Purushothama<br><b>Vs</b><br>puttamma  | B.RANGANATHA          |
| 25                    | O.S. 50/2018<br>(EVIDENCE)   |                         | Lakkamma<br><b>Vs</b><br>Sinappa   | GBH                   |
| 26                    | M.V.C. 430/2014<br>(ARGUMENTS)   |                         | Kenchamma<br><b>Vs</b><br>Manjunatha   | Eranna                |

**Senior Civil Judge and J.M.F.C.Sira  
Sri. Mahesh.S.  
SENIOR CIVIL JUDGE AND J.M.F.C.  
Cause List Date: 27-11-2020**

| <b>Sr. No.</b> | <b>Case Number</b>                                   | <b>Timing/Next Date</b> | <b>Party Name</b>  | <b>Advocate</b>  |
|----------------|--|-------------------------|--|------------------|
| 27             | R.A. 65/2016<br>(ARGUMENTS)                          |                         | Mahalakshmi<br><b>Vs</b><br>Hanumakka                                  | D.S.KESHAVA      |
| 28             | O.S. 9/2018<br>(ARGUMENTS)<br>IA/1/2018<br>IA/2/2018 |                         | Narasimhanna<br><b>Vs</b><br>The Chief Secretary                       | HSR              |
| 29             | R.A. 4/2019<br>(ARGUMENTS)                           |                         | Eranna<br><b>Vs</b><br>Krishnappa                                      | G.B. Halappa     |
| 30             | R.A. 27/2019<br>(ARGUMENTS)                          |                         | Sannadyamanna @<br>Sannadyamaiah<br><b>Vs</b><br>Kallappa S/o Puttaiah | P.Dattathreya    |
| 31             | R.A. 28/2019<br>(ARGUMENTS)                          |                         | Motadyamaiah S/o Dyamiah<br><b>Vs</b><br>Kallappa S/o Puttaiah         | P. Dattathreya   |
| 32             | Misc 1/2017<br>(JUDGEMENT)                           |                         | Rangappa<br><b>Vs</b><br>Ass. Commissioner Land<br>Acquisition Officer | C. Malimariyappa |
| 33             | EX 13/2016<br>(Steps)                                |                         | Dharanendra Kumar<br><b>Vs</b><br>United India Insurance Co., Ltd.,    | SHASHIDHARA.G.S. |

**Senior Civil Judge and J.M.F.C.Sira**  
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| Sr. No. | Case Number | Timing/Next Date | Party Name | Advocate |
|---------|-------------|------------------|------------|----------|
|---------|-------------|------------------|------------|----------|

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**02.45 PM to 05.45PM**

|   |                             |  |   |       |
|---|-----------------------------|--|---|-------|
| 1 | C.C. 2047/2012<br>(FOR NBW) |  | State by SHO Sira Police.<br><b>Vs</b><br>Thippeswamy | A.P.P |
|---|-----------------------------|--|---|-------|

**WARRANT TO ACCUSED**

|   |  |  |   |        |
|---|--|--|---|--------|
| 2 | C.C. 16/2015<br>(APPEARANCE OF<br>ACCUSED) |  | Sira Police<br><b>Vs</b><br>NarayanaNaika |        |
| 3 | C.C. 229/2014<br>(For Settlement)          |  | Sira Police<br><b>Vs</b><br>Kantharaju    | A.P.P. |

**Cases listed below are adjourned due to Covid 19**

|   |                            |            |                                       |     |
|---|----------------------------|------------|---------------------------------------|-----|
| 4 | C.C. 126/2016<br>(SUMMONS) | 30-12-2020 | Sira Police<br><b>Vs</b><br>Manjunath | APP |
|---|----------------------------|------------|---------------------------------------|-----|



**Civil Judge and JMFC, Srirangapatna**  
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**PRL CIVIL JUDGE AND JMFC**  
**Cause List Date: 27-11-2020**

| Sr. No.   | Case Number                                 | Timing/Next Date | Party Name   | Advocate                   |
|---|---|------------------|--|----------------------------|
| <b>11.00 AM to 02.00PM</b>                              |   |                  |  |                            |
| 1   | Cri.Misc. 276/2020<br>(NOTICE)<br>IA/1/2020 |                  | Yashoda W/o. Sri Rangappa<br>Vs<br>Rangappa S/o. late Narasimaiah                    | GUNNAIAH<br>SHASHIDHAR B.S |
| 2   | C.C. 1943/2012<br>(HEARING)                 |                  | K.B.P.S.<br>Vs<br>Raghu T  |                            |
| 3   | C.C. 1942/2012<br>(HEARING)                 |                  | Kallambella police<br>Vs<br>Ravikumar Alias Seegepudi ravi JA                        | APP                        |
| 4   | Cri.Misc. 659/2014<br>(HEARING)             |                  | Prl. Civil Judge and JMFC., Srirangapatna<br>Vs<br>Takraika                          | A.P.P.                     |
| 5   | Cri.Misc. 84/2020<br>(ORDERS)               |                  | Kadurappa S/o. late<br>Chikkanarasappa<br>Vs<br>Deputy Tahasildar                    | FALLAVI.C                  |
| 6   | Cri.Misc. 615/2019<br>(Petitioner-evidence) |                  | H.R.Devaraju S/o Late Rudrappa<br>Vs<br>Deputy Tahasildar                            | RAMESHA R                  |
| 7   | P.C.R 55/2020<br>(Sworn Statement)          |                  | B.R.Rajeevan S/o. late T.<br>Rajagopal Shetty<br>Vs<br>Venkataramaiah S/o. Yallabovi | M.E Nijalingappa           |
| 8   | Cri.Misc. 158/2020<br>(Petitioner-evidence) |                  | Sannarangappa S/o. late<br>Malleiah<br>Vs<br>Deputy Tahasildar                       | DODDAMALLAIAH              |
| 9   | Cri.Misc. 208/2020<br>(paper publication)   |                  | H.S.Mahammed Sadiq S/o<br>Late.Mahamed Husen Sab<br>Vs<br>The Municipal Commissioner | MOHAMED<br>ABDULLA         |
| 10  | Cri.Misc. 259/2020<br>(paper publication)   |                  | Nazeerunnisa W/o Late Abdul<br>Karim Sab<br>Vs<br>Deputy Tahasildar                  | E.N.M ALLESH               |
| <b>Cases listed below are adjourned due to Covid 19</b> |   |                  |  |                            |
| 11  | C.C. 304/2020<br>(HEARING)                  | 17-12-2020       | Kallambella Police Station<br>Vs<br>Thippeswamy S/o Chinnappa                        | APP                        |
| 12  | Cri.Misc. 73/2018<br>(payment)              | 19-12-2020       | Hina Banu aliya Saniya<br>Vs<br>Mohammed Wajid                                       | MOHAMMED<br>ABDULLA        |
| 13  | Cri.Misc. 40/2019<br>(SETTLEMENT)           | 19-12-2020       | Meenakshi<br>Vs<br>M.N. Ravi   | H.P. DHARANES<br>GOWDA     |

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|----------------------------------|---|------------------|---|--------------------------------------|
| <b>02.45 PM to 05.45PM</b>       |   |                  |   |                                      |
| 1                                | O.S. 485/2012<br>(HEARING)<br>IA/1/2012<br>IA/2/2013              |                  | Ugrappa<br>Vs<br>Lakshminarasimhaiah              | D.G.<br>M Bhemanna                   |
| 2                                | O.S. 291/2014<br>(HEARING)<br>IA/3/2014<br>IA/1/2014<br>IA/2/2014 |                  | Lakshamma<br>Vs<br>The Tahsildar                  | G.B. Ravi Shankar                    |
| 3                                | O.S. 293/2014<br>(HEARING)<br>IA/1/2014<br>IA/2/2014              |                  | Bhommakka<br>Vs<br>The Tahsildar                  | G.B. Ravi Shankar                    |
| 4                                | O.S. 175/2015<br>(HEARING)  |                  | B. R. Indrani<br>Vs<br>B. Indira                  | SANNAKAREGOWDA                       |
| 5                                | O.S. 11/2016<br>(HEARING)<br>IA/1/2016                            |                  | K. Ranganatha<br>Vs<br>Thimmaiah                  | C. MALIMARIYAPPA                     |
| 6                                | O.S. 185/2016<br>(HEARING)<br>IA/2/2016<br>IA/3/2016<br>IA/1/2016 |                  | Narasimhamurthy<br>Vs<br>The principal            | SHIVAPRASAD<br>KUMAR                 |
| 7                                | O.S. 253/2017<br>(HEARING)<br>IA/1/2017<br>IA/2/2017              |                  | R.P. Manjunath<br>Vs<br>S.Gundaiah                | DODDAMALLAIAH.B                      |
| 8                                | O.S. 105/2018<br>(HEARING)<br>IA/1/2018<br>IA/2/2018              |                  | T.Chandra Mohan<br>Vs<br>B.R. Papanna             | VENKATASUBBA<br>RAO                  |
| 9                                | O.S. 133/2018<br>(HEARING)<br>IA/1/2018<br>IA/2/2018              |                  | Radhamma<br>Vs<br>Lakshamma                       | LINGARAJU S.C                        |
| 10                               | O.S. 417/2011<br>(EVIDENCE)<br>IA/1/2012                          |                  | nagarathamma<br>Vs<br>Rangamma                    | BM<br>CHJ                            |
| 11                               | O.S. 251/2012<br>(ARGUMENTS)<br>IA/1/2013                         |                  | DODDAKKA<br>Vs<br>SANNEERAMMA                     | KB                                   |
| <b>ARGUMENTS ON DEFENCE SIDE</b> |   |                  |   |                                      |
| 12                               | O.S. 529/2012<br>(ARGUMENTS)                                      |                  | Shafiulla<br>Vs<br>Bashasab alias Tailor Bashasab | Mohamed Abdulla<br>PB Sathyanarayana |

**11.00 AM to 02.00PM**

Civil Judge and JMFC, Sira  
Smt. Asha K.S.  
PRL, CIVIL JUDGE AND JMFC  
Cause List Date: 27-11-2020

| Sr. No.                           | Case Number  | Timing/Next Date | Party Name   | Advocate                 |
|-----------------------------------|--|------------------|--|--------------------------|
| 13                                | O.S. 235/2012<br>(EVIDENCE)  |                  | H.B.LATHA<br>Vs<br>H.B.RAJU                              | MB<br>exparte            |
| 14                                | O.S. 449/2013<br>(EVIDENCE)<br>IA/1/2013<br>IA/3/2014<br>IA/2/2014 |                  | Govindaraju<br>Vs<br>Linganalaka alias<br>Sannalinganaka | M.Bheemanna              |
| 15                                | O.S. 227/2016<br>(EVIDENCE)<br>IA/1/2016                           |                  | K.B.Krishna Naik<br>Vs<br>Junjanna                       | D.S.KESHA                |
| 16                                | O.S. 319/2016<br>(EVIDENCE)<br>IA/1/2016                           |                  | Narasimahaiah<br>Vs<br>Bhagyamma                         | H.P. DHARANESHA<br>GOWDA |
| 17                                | O.S. 329/2016<br>(EVIDENCE)<br>IA/1/2016                           |                  | K.R. Devaraju<br>Vs<br>K.Chandranna                      | Y.T.<br>RAMACHANDRAPPA   |
| <b>CROSS EXAMINATION OF PW</b>    |  |                  |  |                          |
| 18                                | O.S. 205/2012<br>(EVIDENCE)  |                  | A.V.SAMBASHIVA CHAR<br>Vs<br>JAYAMMA                     | SB<br>Y.R.B              |
| 19                                | O.S. 337/2013<br>(EVIDENCE)<br>IA/1/2013                           |                  | Kifayathulla<br>Vs<br>Abdul Rehaman S.P.                 | Y.T.<br>Ramachandrappa   |
| <b>FURTHER EVIDENCE FOR PLNTF</b> |  |                  |  |                          |
| 20                                | O.S. 99/2013<br>(EVIDENCE)<br>IA/1/2013                            |                  | Parvathamma<br>Vs<br>Lakshamma                           | Javanaiah<br>K Umesh     |
| <b>PLNTF EVIDENCE</b>             |  |                  |  |                          |
| 21                                | O.S. 371/2013<br>(EVIDENCE)<br>IA/1/2013                           |                  | Arasanna<br>Vs<br>Nagamma                                | venkatasubba rao<br>BDM  |
| 22                                | O.S. 17/2016<br>(EVIDENCE)<br>IA/1/2016                            |                  | Mukunda<br>Vs<br>Eramariyanna                            | HONNAPPA                 |
| 23                                | O.S. 7/2015<br>(EVIDENCE)<br>IA/1/2015                             |                  | Jayamma<br>Vs<br>Bommakka                                | D.S.Keshava              |
| 24                                | O.S. 99/2016<br>(EVIDENCE)<br>IA/1/2016                            |                  | Savitha<br>Vs<br>Sathish                                 | S.HARISH BABU            |
| 25                                | O.S. 121/2013<br>(ORDERS)  |                  | Venkatagiriappa<br>Vs<br>Lakshmaiah                      | SM Krishnamurthy         |

Cases listed below are adjourned due to Covid 19